
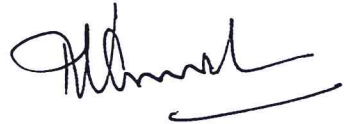



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/210/IB/2018
PETITION NUMBER : TCP/413/IB/2017
NAME OF THE APPLICANT : JOHN MICHAEL
NAME OF THE RESPONDENT : TITANIUM TANTALUM PRODUCTS LTD
UNDER SECTION : 60(5) (C)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	R. MURALI Advocate	Counsel for Applicant	
	VASUDEVAN K. moorthy	Liquidator Counsel for Liquidator	 

ORDER

Counsels for both the parties present. Counsel for the Liquidator prayed for time to file a Memo. At request, the time is enlarged. Put up on **31.08.2018 at 10.30 AM.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)